

# **THE GAUHATI HIGH COURT AT GUWAHATI**

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

## **NOTIFICATION**

No. HC.XXXVII-10/2017/2757/R.Cell

Dated Guwahati the 25<sup>th</sup> July, 2017

The Gauhati High Court has been pleased to notify that the Limited Departmental Competitive Examination (LDCE) for promotion to Grade-I of Assam Judicial Service will be held on 19.08.2017 and 20.08.2017 in the precincts of Gauhati High Court (Old Building), Guwahati. The Written Examination Schedule, Syllabus and List of candidate(s) opting for LDCE in terms of notification dated 21.06.2017 are given below.

### **LDC Examination Schedule:**

<b>Date of Examination</b>	<b>Paper</b>	<b>Time of Examination</b>
19.08.2017 (Saturday)	Paper-I	9.00 AM to 12.00 PM
	Paper-II	1.00 PM to 4.00 PM
20.08.2017 (Sunday)	Paper-III	9.00 AM to 12.00 PM
	Paper-IV	1.00 PM to 3.00 PM

### **Syllabus of LDC Examination:**

<b>Paper</b>	<b>Subjects</b>	<b>Marks/ Time</b>
Paper-I	General Knowledge, aptitude, intelligence, test of comprehension and expression of law and General English including Essay Writing on legal topic and information technology.	100 Marks/ 3 hours
Paper-II	Transfer of Property Act, Civil Procedure Code, Code of Criminal Procedure, Indian Evidence Act, Indian Penal Code, and Limitaion Act.	100 Marks/ 3 hours
Paper-III	Judgment Writing (Paper book to be supplied), Legal theories on jurisprudence, provision of Constitution of India. (Note: The candidate is expected to refer to the relevant decisions of the Apex Court and the High Court while writing answer in Paper-II and III)	100 Marks/ 3 hours
Paper-IV	Proficiency in official language(s) of the state of Assam (Assamese).	50 Marks/ 2 hours

Interview: Viva voce- 50 marks. "The candidate shall have to secure minimum 60% marks in the interview.

*General Instructions regarding the Main Written Examination for Direct Recruitment & Promotion under LDCE to Grade-I, as per Assam Judicial Service Rules (as amended) are as follows:*

*(a) All candidates who obtain 60% or more marks, subject to securing at least 45% marks individually in Paper-I, II & III and minimum 35 % marks in the official language paper shall be eligible for viva-voce:*

*Provided that Schedule Caste/Schedule Tribe candidates who obtain 50% or more marks, subject to securing minimum 40% marks individually in paper-I, II & III and minimum 35 % marks in the language paper shall be called for viva voce.*

*(b) The marks secured in the language paper shall be qualifying in nature and shall not be counted in the aggregate marks secured by the candidates in the examinations for the purpose of final selection.*

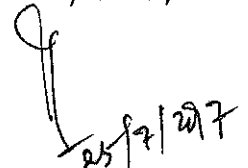
*(c) The ratio in which the candidates will be called for viva- voce /interview is 1:3 (3 candidates against 1 post) subject to marks obtained as stated above. The final evaluation will be in order of merit subject to overall suitability.*

**List of candidate(s) opting for LDCE:**

Sl No.	Name of officer	Designation and place of posting
1.	Shri Shah Syed Ahadur Rahman	Secretary, District Legal Services Authority, Dhubri

No admit card will be issued separately.

By Order,



(M. K. Kalita)

Registrar (Vigilance)-cum-

I/C Recruitment Cell

Gauhati High Court, Guwahati

Copy to:-

1. Registrar General, Gauhati High Court, Guwahati.
2. Registrar (Administration/Judicial/Establishment), Gauhati High Court.
3. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, for favour of information of his lordship.
4. Joint Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
5. Deputy Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
6. Assistant Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
7. Administrative Officer (Judl) , \_\_\_\_\_, Gauhati High Court, Guwahati.
8. Shri Shah Syed Ahadur Rahman, Secretary, District Legal Services Authority, Dhubri.
9. System Analyst, Gauhati High Court, Guwahati. He is directed to upload the notification immediately in the official website of the High Court under the caption "Notification dated 25-07-2017 regarding Schedule/Syllabus/List of candidate for Limited Departmental Competitive Examination (LDCE) for promotion to Grade-I of Assam Judicial Service".
10. PS to Hon'ble Mr. Justice \_\_\_\_\_ Gauhati High Court, Guwahati for favour of his lordship's kind information.
11. PS to Hon'ble Mrs. Justice \_\_\_\_\_ Gauhati High Court, Guwahati for favour of her ladyship's kind information.
12. CA to Registrar (Vigilance), Gauhati High Court, Guwahati.
13. The High Court Notice Board.
14. The Order File.

  
25/7/2017  
(M. K. Kalita)

Registrar (Vigilance)-cum-  
I/C Recruitment Cell  
Gauhati High Court, Guwahati